

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VIJAY HOME APPLIANCES LIMITED Date of Commencement of Liquidation: 09-01-2020; List of Stakeholders as on Date: 06-04-2023; Name of IP: Ms. Satyadevi A; Process Number: 1; Last 5 digit of registration number: 10205

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0			0	401952		NA
2	Liquidation costs incurred till date	0	0	0	1117241.47	0	0	0	NA
3	Secured financial creditors	2	327796617	2	263182241		64614375.92		Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	5	442075599	5	182765819		259309780	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	308043415	0	0		308043415	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		11	1077915631	7	447065301.47	0	632369522.92000 01	0	